

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 9

IA(I.B.C)/ 827(MB)2024 IA(I.B.C)/ 3752(MB)2023 C.P.(IB)/3194(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **28.06.2024**

NAME OF THE PARTIES : **Shri Balaji Paper Pack Private Limited**

Vs

Laxmi Crockery Pune Pvt Ltd

For OC : Adv. Rajendra Golani

For CD : Adv. Ameya Borwankar

Section 9 of IBC

ORDER

Both the Counsel for OC and CD jointly submit that there has been some progress in settlement but due to illness of OC's family member, it could not be concluded. Hence, another last chance is given for settlement. **List on 16.07.2024 for reporting settlement/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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